Children reaching fifth standard

†*557. SHRI RAJ MOHINDER SINGH MAJITHA: DR. MURLI MANOHAR JOSHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether as per District Information System for Education, only 66 children reach the fifth standard out of every hundred students admitted in the primary school in the country;
- (b) if not, the facts thereof and the reaction of Government on such a condition of admissions; and
- (c) the details of the assessment made about the number of children out of these 66 who reach 10^{th} and 12^{th} standard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) District Information System for Education (DISE) collects data upto elementary level (Class I to VIII) only. As per DISE 2005-06, the Apparent Survival Rate at primary level, calculated on the number of children in Class V against the number of children in Class I in the same year, has improved from 63% in 2003-04 to 70% in 2005-06.

Enforcement of Dowry Prohibition Act and Domestic Violence Act

*558. SHRIMATI SYEDA ANWARA TAIMUR: SHRI VIJAY J.DARDA'

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Dowry Prohibition Act, 2000 and the Domestic Violence (Prohibition) Act, 2006 have failed to achieve the avowed objective due to indifferent attitude of enforcing authorities;
 - (b) if so, the reasons therefor; and
- (c) the number of cases lodged under the Dowry Prohibition Act, 2000 with the Prohibition Officers during 2004,2005 and 2006?

[†]Original notice of the question was received in Hindi.